

HIGH COURT OF JAMMU & KASHMIR AT SRINAGAR
(Office of the Registrar General)

Subject: Appointment of Computer Operators in the High Court of Jammu and Kashmir pursuant to Notification No. 554 dated 29.09.2009 and Notification No. 03 dated 20.09.2018

ORDER

No: 546 of 2021/RG

Dated: -19.07.2021

Whereas, pursuant to Advertisement Notification No. 554 dated 29.09.2009 and Notification No. 03 dated 20.09.2018, appointment of selected candidates for the posts of Computer Operators was made vide High Court Order No. 934 of 2021/RG dated 26.02.2021.

Whereas, as per the aforesaid appointment order, one Sh. Sourabh Gupta S/o Rajinder Kumar Gupta R/o Jeevan Nagar, Digiana, Jammu, was also temporarily appointed as Computer Operator under OM Category and was asked to join in the office of the Registrar Judicial, High Court wing Jammu within 15 days from the date of issuance of the aforesaid appointment order.

Whereas, despite the lapse of more than the stipulated period provided for joining, Sh. Sourabh Gupta S/o Rajinder Kumar Gupta R/o Jeevan Nagar, Digiana, Jammu, did not join his services with the result one post of Computer Operator remained unfilled.

Whereas, waiting list for the post of Computer Operator, pursuant to the aforesaid notification, stands already notified vide High Court Notification No. 807 of 2021/RG dated 26.02.2021, which is in force for a period of six months from the date of issuance of the appointment order i.e., 26.02.2021. In the said list, Ms. Nighat Fatima D/o Gulam Ahmad Ganai R/o Bonpora, Batamaloo, Srinagar figures at serial No. 1 under OM category.

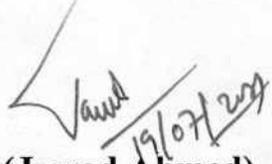
Therefore, consequent upon non-joining of Sh. Sourabh Gupta S/o Rajinder Kumar (newly appointed Computer Operator under OM Category), sanction is accorded for temporary appointment of Ms. Nighat Fatima D/o Gulam Ahmad Ganai R/o Bonpora, Batamaloo, Srinagar under OM Category (figuring at Serial No. 1 in the waiting list) against the post of Computer

Operator in the pay scale of Rs. 4000-6000 (pre-revised) now revised to Level-4 (25500-81100) and is posted in Srinagar wing of the High Court.

Note:

- a) The appointment of the candidate shall be subject to the condition that if anything adverse is found against her during the course of verification of her character, antecedents and the testimonials, her appointment shall be liable to be terminated/cancelled.
- b) The appointee shall join in the office of the Registrar Judicial, High Court wing Srinagar within a period of 15 days from the date of issuance of this order. In case she fails to join within the stipulated period, her appointment shall be deemed cancelled without any further notice.
- c) The Registrar Judicial shall get his testimonials and antecedents verified from the competent authority before drawing her salary

By Order

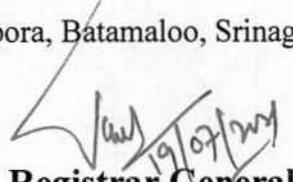

(Jawad Ahmed)
Registrar General

No: 34080-93 /RG/NG

Dated: 19.07.2021

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr/Mrs Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
.....for information.
5. Central Project Coordinator, e-Courts, Srinagar, for uploading the same on the official website of the High Court.
6. Director Finance, High Court Main wing, Jammu.
7. Accounts Officer, High Court of J&K, Jammu/Srinagar
... for information and necessary action.
8. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
9. Ms. Nighat Fatima D/o Gulam Ahmad Ganai R/o Bonpora, Batamaloo, Srinagar for information and compliance.
10. Office file.


Registrar General